

(c) 1. BOX wagons have been marked with separate loading lines for steam and slack coal, and loading upto the loading line is being insured.

2. Collieries loading BOX wagons are required to submit certificates of loading indicating extent of under-loading for incorporation in the relevant Railway Receipts.

3. Consumers wishing to supervise the loading and weightment of wagons, have been allowed to depute representatives for the purpose.

4. The loading and weightment of wagons are frequently checked by the Coal Area Superintendent, Dhanbad, and his staff of Weightment Inspectors.

5. Collieries producing 10,000 tons or more per month have been asked to equip themselves with 100-ton weigh-bridges at the loading points.

Popularisation of Fertilisers

- *600. { Shri Warior:
Shri Dinen Bhattacharya:
Shri Vasudevan Nair:
Shri Surendra Pal Singh:
Shri A. N. Vidyalandkar:

Will the Minister of Food and Agriculture be pleased to state:

(a) the steps taken by Government to popularise the use of fertilisers among the farmers; and

(b) the expenditure so far incurred in this respect?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). A statement is placed on the table of the Sabha. [Placed in Library. See No. LT-1690/63].

Food Polytechnic in Delhi

*601. **Shri P. C. Borooah:** Will the Minister of Food and Agriculture be pleased to state:

(c) whether a Food Polytechnic is proposed to be set up in Delhi;

(b) if so, the main outlines of the scheme; and

(c) the action so far taken to implement it?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) It is not proposed for the present to set up a Food Polytechnic in Delhi in addition to the Institute of Catering Technology & Applied Nutrition already established last year, which offers similar courses as well as Diploma courses in Specialized Hotel Management and Catering Technology.

(b) and (c). Do not arise.

चीनी का उत्पादन

- { श्री विभूति मिश्र :
श्री सिद्धेश्वर प्रसाद :
श्री प्र० रं० चक्रवर्ती :
श्री बे० व० पुरी :
श्री विमूर्ति स्वामी :
श्री विश्वनाथ राय :
डा० महादेव प्रसाद :
*६०२. { श्री मुरारका :
श्री रवीन्द्र वर्मा :
श्रीमती रेखका बड़कटकी :
श्री प्र० चं० बरुआ :
श्री विश्राम प्रसाद :
श्री जसवन्त मेहता :
श्री रामचन्द्र मलिक :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) इस वर्ष, अर्थात् १९६२-६३ में देश में कुल कितनी चीनी का उत्पादन हुआ ;

(ख) गत वर्ष तथा उससे पहले वर्ष में कुल कितनी चीनी का उत्पादन हुआ था ;

(ग) क्या यह सच है कि पिछले दो वर्षों की तुलना में इस वर्ष चीनी का कम

उत्पादन गत वर्ष लागू की गई १० प्रतिशत कटौती की नीति के कारण तथा 'रिक्वरी' को आधार मानने के कारण हुआ था ; और

(घ) यदि हां, तो अगले वर्ष चीनी का उत्पादन बढ़ाने के लिये सरकार का क्या योजना बनाने का विचार है ?

खाद्य तथा कृषि मंत्रालय में उपमन्त्री
(श्री ए० एम० थाभस) : (क) ३१ अगस्त,

लाख मीट्रिक टन

१९६३ तक चीनी का
उत्पादन

२०.९७

(ख) १९६१-६२

२७.१४

१९६०-६१

३०.२६

(ग) जी नहीं।

(घ) माननीय सदस्यों का ध्यान खाद्य तथा कृषि मंत्री द्वारा ६-९-१९६३ को सभा पटल पर रखे गये वक्तव्य की ओर आकर्षित किया जाता है।

Additional Funds for Agriculture

*603. **Shri Venkatasubbaiah:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Planning Commission has recommended an additional allocation of funds for increasing agricultural production during the remaining period of the Third Plan;

(b) the basis on which this additional allocation has been made; and

(c) the anticipated increase in the food production by this additional allocation?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) to (c). The question of additional allocation of funds for Agricultural Programmes is under the consideration of the Planning Commission.

Flying Hours of I.A.C. Pilots

*604. **Shri P. C. Borooah:** Will the Minister of Transport be pleased to state:

(a) whether there has recently been a dispute between the Indian Commercial Pilots' Association and the I.A.C. management on the question of flying hours;

(b) if so, the precise nature of the dispute; and

(c) the nature of settlement, if any, reached in the matter?

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin):

(a) to (c). According to Rule 42A of the Indian Aircraft Rules, no pilot of a flying machine shall, in his capacity as such pilot, fly for more than 125 hours during any period of 30 consecutive days. The Indian Commercial Pilots' Association submitted a scheme on the 7th February 1963, containing flight and duty time limitations for the consideration of Management of the Indian Airlines. The scheme of the Indian Commercial Pilots' Association is based on the report of the International Labour Organisation, relating to problems on flight and duty time. The Management discussed the scheme with the Indian Commercial Pilots' Association and an agreement has been arrived at in principle. The Management will discuss the proposals further in detail with the Indian Commercial Pilots Association and thereafter the revised limitations will be referred to the Director General of Civil Aviation.

S.C. and S.T. Persons in S.E. Railway

1664. **Shri Rama Chandra Mallik:** Will the Minister of Railways be pleased to state:

(a) the number of applications received in the Headquarters of South-Eastern Railway for filling